

DIVISION BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/34(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02NDDECEMBER, 2022, 02:00 P.M

IN THE MATTER OF	UCO BANK VS AMIT KUMAR KEJRIWAL
UNDER SECTION	SECTION 95(1)

Counsel/Authorised Representative appeared physically/through video conference:

For FC : Mr. Rahul Auddy, Adv.
Mr. Aditya Gooptu, Adv.

For respondent – personal : Ms. Manju Bhuteria, Adv.
guarantor Ms. Shreya Choudhary, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present. Ld. Counsel for the respondent-personal guarantor present.
2. Post this matter on **19/01/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)